

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA No.3531/2016  
MA No.607/2017  
MA No.3075/2016

New Delhi, this the 17<sup>th</sup> day of February, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)**  
**Hon'ble Shri Shekhar Agarwal, Member(A)**

1. Shri Rohit Bhati, Aged 27 years  
Staff Nurse, Group 'C'  
S/o Shri Shyam Dutt Bhati  
R/o Ho.No.117-D Pocket-F  
G.T.B. Enclave, Delhi-110093.
2. Shyne Jose, Aged 33 years  
Staff Nurse, Group C  
S/o Sh. Jose, R/o Plot No.127  
House No.10, Vikram Enclave  
Shalimar Garden Ext. 1  
Ghaziabad-201005, UP
3. Deepshikha, Aged 26 years  
Staff Nurse, Group 'C'  
D/o Mr. Praveen  
H.No.463/3 Pathan Pura  
Shahdara, Delhi-110032.
4. Kiran, Aged 28 years  
Staff Nurse, Group C  
D/o Sh. Shambhu Kumar  
R/o 189, Janta Flat  
G.T.B. Enclave, Delhi-110093.
5. Jordy, Aged 33 years  
Staff Nurse, Group C  
D/o Sh. P.J. Joy  
H.No.195, 2<sup>nd</sup> Floor, Janta Flat G.T.B. Enclave  
Delhi-110093.
6. Sajana Sunny, Aged 27 years  
Staff Nurse, Group C  
W/o Sh. Saneesh Simon  
H.No.508, 3<sup>rd</sup> Floor

Janta Flat, G.T.B. Enclave  
Delhi-110093.

7. Ritu Chawla, Aged 27 years  
Staff Nurse, Group C  
W/o Sh. Sandeep Chawla  
H.No.D-502/10 Flat No. 84  
Sai Complex, Ashok Nagar  
Shahdara, Delhi-110093.
8. Ruksana Begum, Aged 25 years  
Staff Nurse, Group C  
D/o Mohd. Yameen  
H.No. 218, Block-F-2  
Sunder Nagri, Delhi-110093.
9. Anjana Kartik, Aged 26 years  
Staff Nurse, Group C  
D/o Mr. Kartik, H.No. 441, Ekta Vihar  
Tahir Pur, Delhi-110095.
10. Vinod Kumar Yadav, Aged 26 years  
Staff Nurse, Group C  
S/o Sh. Madan Lal Yadav  
H.No.382, 2<sup>nd</sup> Floor  
Janta Flat G.T.B. Enclave  
Delhi-110093.
11. Anshu Sharma, Aged 25 years  
Staff Nurse, Group C  
D/o Sh. Mange Ram  
H.No. B-875, Gali No.13  
B-Block Sonia Vihar  
Delhi-110094.
12. Seema Dhama, Aged 27 years  
Staff Nurse, Group C  
D/o Sh. Virendra Singh  
H.No.9/52, Sector-3  
Rajender Nagar, Sahibabad  
Ghaziabad-201005, UP.
13. Parmanand, Aged 25 years  
Staff Nurse, Group C  
S/o Sh. Rama Nand Bhagat  
H.No. 7, Anand Gram  
Tahir Pur Shahdara  
Delhi-110095.

14. Sunu Punnoose, Aged 30 years  
Staff Nurse, Group C  
D/o E.S. Punnoose  
R/o H.No. 263-C, Pocket-E  
G.T.B. Enclave, Delhi-110093.
15. Saba Khan, Aged 27 years  
Staff Nurse, Group C  
D/o Mohd. Salim Khan  
H.No. 132, I Block  
Sunder Nagri, Delhi-110095.
16. Julie Thomas, Aged 32 years  
Staff Nurse, Group C  
W/o Jijo M. Thomas  
H.No. 58-C, R Pocket  
Dilshad Garden, Delhi-110095.
17. Sonia Joseph, Aged 35 years  
Staff Nurse, Group C  
D/o Mr. Joseph, R/o 249, Janta Flat  
G.T.B. Enclave, Delhi-110093.
18. Sitara, Aged 30 years  
Staff Nurse, Group C  
D/o Abdul Hamid  
H.No. 260, Street No.13  
Jafrabad, Delhi-110053.
19. Bose V Abraham, Aged 34 years  
Staff Nurse, Group C  
S/o Mr. Abraham  
H. No.232, C-Pocket-E  
G.T.B. Enclave, Delhi-110093.
20. Mathew K., Aged 34 years  
Staff Nurse, Group C  
S/o Mr. Kuriakose  
H.No. 392, 2<sup>nd</sup> Floor, Janta Flat G.T.B.  
Enclave, Delhi-110093.
21. Dinil Varghes, Aged 36 years  
Staff Nurse, Group C  
S/o K.C. Varkey  
H.No.J-27/F-2  
Dilshad Coloney, Delhi-110095.

22. Albin Mathew K., Aged 35 years  
 Staff Nurse, Group C  
 S/o Mr. K.C. Mathew  
 R/o Plot No.40, Flat No.B-3  
 Gouri Kunj, Vikram Enclave  
 Shalimar Garden Ext.I  
 Ghaziabad-201005, UP.

.. Applicants

(By Advocate : Shri Ajay Jain)

Versus

1. Government of NCT Delhi  
 Through Secretary, Health and Family Welfare  
 Delhi Secretariat, New Delhi.
2. Rajiv Gandhi Super Specialty Hospital Society  
 Through its Director, Rajiv Gandhi Super  
 Specialty Hospital  
 Tiharpur, Delhi-1100193.

.. Respondents

### **ORDER (ORAL)**

**Shri V. Ajay Kumar, Member(J):**

#### **MA No.3075/2016**

For the reasons mentioned therein, the MA filed for joining together is allowed.

#### **MA No.607/2017**

2. The present MA has been filed by the applicants in the instant OA seeking withdrawal of the OA No.3531/2016 with liberty to file before the Hon'ble High Court of Delhi.

3. In the circumstances, the MA is allowed and the OA is dismissed.

**OA No.3531/2016**

4. In view of the above order passed in MA, the OA is dismissed as withdrawn. The applicants may avail their remedies, in accordance with law.

**(Shekhar Agarwal)**  
**Member(A)**

**( V. Ajay Kumar )**  
**Member(J)**

/rk/